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FSSAI seeks comments on revision of standards, proposal of new standards relating to fruits and vegetables



FSSAI seeks comments on revision of standards, proposal of new standards relating to fruits and vegetables

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The Food Safety & Standard Authority of India (FSSAI) has sought comments from stakeholders with respect to revision of existing standards of certain products like cocoa mass, chocolate liquor etc and new standards for products like tomato ketchup, tomato sauce etc.

The food watchdog FSSAI has notified Draft Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulation, 2018 for inviting comments and suggestions from the stakeholders within a period of 30 days.

The comments have been sought with respect to revision of existing standards of 'Cocoa mass or Cocoa/Chocolate Liquor, Cocoa Cake, Thermally Processed Fruit Salad/Cocktail/Mix, Cocoa Powder, Ginger (Sonth, adrak) Powder and Tomato Ketchup and Tomato Sauce.

The comments have also been sought with respect to new standards for 'Date Paste, Fermented Soybean Paste, Vegetable Protein Products, HARRISA (Red Hot Pepper

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Paste Quick Frozen French Fried Potatoes, Canned Chestnuts and Canned chestnut Puree, Edible Fungus Products, Ginger (Sonth, adrak).

FSSAI said, “These standards have been proposed in the context of harmonizing with codex for better trade practices as well as to effectively regulate specified food commodities for their quality and safety.”

The draft standards shall be reviewed based on the comments received for stakeholders and revised, if necessary. The revised standards will then be notified for implementation within a period of six months, FSSAI added. **(KNN Bureau)**